HIGH COURT OF MANIPUR AT IMPHAL

OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF <u>MAIN CASES</u> IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF NOVEMBER, 2024

Opening Balance		Institution during the month			Disposal	during th	e month	Closing balance at the end of the month			
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
3231	393	3624	91	17	108	52	4	56	3270	406	3676

HIGH COURT OF MANIPUR

Disposal of cases which are 5 to 10 years old during the month			•			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
2	1	3	443	41	484	0	0	0	40	27	67

SUBORDINATE COURTS OF MANIPUR

Opening Balance		Institution during the month			Disposal during the month			Closing balance at the end of the month			
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
4958	2774	7732	138	50	188	134	71	205	4962	2753	7715

Disposal of cases which are 5 to 10 years old during the month			•			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
13	12	25	1072	714	1786	1	5	6	301	151	452

SUPERINTENDENT: STATEMENT